

13

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/410/ (IB)/2017
NAME OF THE PETITIONER(S) : LILLY MARITIME PVT LTD
NAME OF THE RESPONDENT(S) : MEKA DREDGING CO PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	B. GIRIDHARA RAO	Counsel for Petitioner	B. Giridhar Rao
2.	P.R. Vandana Dr Anuradh Krishnan	Counsel for Respondent	Handarade

ORDER

Counsel representing both the parties are present and stated that the settlement talks are in progress between the parties. Both the counsel prayed time for making submissions in regard to the final outcome of the settlement talks. Time extended at their request. Put up on 13.10.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc